

17.09.2002

Hon'ble Mr. S. Dayal .. AM  
Hon'ble Mrs. Meera Chhibber .. JM  
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Shri R.K. Pandey, learned counsel for the applicant. Shri S.K. Pandey brief holder of Shri A. Sthalekar, learned counsel for respondents.

The learned counsel for the applicant states that the relief sought by the applicant in the O.A. has been allowed by the respondents. The applicant has been regularised as a Group 'D' employee. The O.A. may be dismissed as having become infructuous.

The O.A. is accordingly dismissed as having become infructuous.



MEMBER (J)



MEMBER (A)

p.s.p.